

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA -286 of 2010 in  
D.F.R. No. 817 of 2009**

**Dated : 25<sup>th</sup> August, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**U.P. Power Corporation Limited** **.... Appellant (s)**  
**Versus**  
**Jagannath Steel Pvt. Ltd. & Anr.** **... Respondent (s)**

Counsel for the Appellant (s) : Mr. Manoj Kr. Sharma for Mr. Pradeep Misra  
Counsel for the Respondent (s) : Mr. Vishal Dixit for R.2  
Mr. Ravindra K. Singh

**ORDER**

Written Submissions have been filed by the Respondent with regard to maintainability.

The learned counsel for the Appellant seeks some more time to file the reply to the Written Submissions filed by the Respondent. Accordingly, he is directed to file the same on or before 04.09.2011 after serving copy on the other side.

Post the matter on **07.09.2011.**

**(V.J. Talwar )  
Technical Member  
Ts/ak**

**(Justice M. Karpaga Vinayagam)  
Chairperson**